

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This is the 20th day of August, 2018.

Misc. Contempt Petition No. 330/00034 of 2016

In

ORIGINAL APPLICATION NO. 680 of 2007

Present:

HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A)

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).

Chandra Shekhar son of Shri Ram Das R/o Police Station Chavnai,
Kacchi Kothi, Contonment, District Kanpur Nagar.

.....Applicant.

By Advocate: Shri Rakesh Kr. Awasthi

VERSUS

1. Arun Saxena, General Manager, North Central Railway, Head Quarters Subedarganj, District Allahabad.
2. V.K. Tripathi, Mandal Rail Prabhandhak, North Central Railway, District Allahabad.
3. Rajeev Ranjan, Deputy Chief Executive Office, Pul Line, North Central Railway, District Allahabad.
4. S.K. Prasar, Executive Engineer, Pul Line North Central Railway, District Allahabad.

.....Respondents

By Advocate : Shri P. Mathur

O R D E R

BY HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A)

None for the applicant and Head Shri P.K. Mishra proxy counsel for Shri P. Mathur counsel for the respondents.

2. Learned counsel for the applicant submitted that order of the Tribunal dated 01.09.2015 has been complied with as mentioned in page 43 of the compliance affidavit filed on 3.6.2016. The order was to restore the original pay scale of applicant with an interest of 8%. It is stated in para 12 of the compliance affidavit that amount of Rs 2,66,154/- has been calculated along with interest of Rs. 21,292/- has been paid to the applicant.

3. In view of the above, it is felt that order of the Tribunal has been substantially complied. No one is present on behalf of applicant today and also nobody was present on behalf of applicant on 29.5.2018. No objection has been filed by the applicant to the compliance affidavit.

4. Accordingly, contempt petition is dismissed. Notices are discharged.

(Rakesh Sagar Jain)

Member (J)

(Gokul Chandra Pati)

Member (A)

Manish/-